

Foreign links maintained by M/s. I.T.C. Ltd. and M/s. Glaxo Lab. Ltd.,

2802. SHRI RAM BHAGAT PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any complaints about the links being maintained by M/s. I.T.C. and M/s. Glaxo Lab. Ltd. with some foreign agencies which are working for Khalistan movement; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):
(a) No, Sir. No such complaint has been received.

(b) No reply is needed in view of (a) above.

Indo-Burma Border Dispute

2803. SHRI R. K. JAICHANDRA SINGH:

SHRI LEONARD SOLOMAN SARING:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any border dispute between India and Burma in the South-Eastern Sector of Manipur;

(b) whether it is a fact that the Burmese Government have staked its claim over Moleham village which is within the Indian territory; and

(c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAM NIWAS MIRDHA):

(a) No, Sir, there is no dispute, however the Governments of India and Burma are still working on the demarcation of small stretches of the common boundary involving about 21 miles in the Manipur Sector.

(b) No, Sir. The boundary around Moleham village is not yet demarcated.

(c) Does not arise.

Boundary Problems of Assam and Arunachal Pradesh

2804. SHRIMATI OMEM DEORI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a high level tripartite committee has been set up to solve the long standing boundary problem of Assam and Arunachal Pradesh;

(b) whether the Central Government are aware that after formation of the tripartite committee several incidents have taken place causing damage to property and killing of people; and

(c) if so, what measures have been taken by the Central Government in solving this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) Yes, Sir.

(b) and (c) The Survey of India has been authorised to demarcate the border between the two States. They have already demarcated the border and erected pillars in undisputed areas. However, difficulties are being faced with regard to demarcation in certain areas. Stray instances of intimidation of staff and local level tensions have been coming to notice. The Chief Ministers of Arunachal Pradesh and Assam have been meeting to refuse tension. The High Powered Committee meetings are being held to demarcate the boundary with such adjustments as may be mutually agreed upon.